

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K.13014/03/2016-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 31st May, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) Sunil Kesharao Kotwal, (2) Arun Digambarrao Upadhye, (3) Mangesh Shivajirao Patil, (4) Arun Madhav Dhavale, (5) Prithviraj Keshavrao Chavan, (6) Murlidhar Ganpatrao Giratkar, (7) Smt. Vibha Vasant Kankanwadi and (8) Sopan Mahadu Gavhane, to be Additional Judges of the Bombay High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

my
31/5/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
FARIDABAD

No. K. 13014/03/2016-US.I

Dated 31.05.2017

Copy to:-

- 1 S/Shri (1) Sunil Kesharao Kotwal, (2) Arun Digambarrao Upadhye, (3) Mangesh Shivajirao Patil, (4) Arun Madhav Dhavale, (5) Prithviraj Keshavrao Chavan, (6) Murlidhar Ganpatrao Giratkar, (7) Smt. Vibha Vasant Kankanwadi and (8) Sopan Mahadu Gavhane, C/o The Registrar General, Bombay High Court, Mumbai.
- 2 The Secretary to the Governor, Maharashtra, Mumbai.
- 3 The Secretary to the Chief Minister, Maharashtra, Mumbai.
- 4 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- 5 The Chief Secretary, Government of Maharashtra, Mumbai.
- 6 The Registrar General, Bombay High Court, Mumbai.
- 7 The Accountant General, Maharashtra, Mumbai.
- 8 The Secretary to the Governor, Goa, Panaji.
- 9 The Secretary to the Chief Minister, Goa, Panaji.
- 10 The Chief Secretary, Government of Goa, Panaji.
- 11 The Accountant General, Goa, Panaji.
- 12 The President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(Desk)/US.II/S.O.(Desk)
- 16 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Government of India
Tel:2338 2978